

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.02.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 591 of 2023 in I.A. No. ___ of 2023 in Comp. App. (AT) (Ins) No. 406 of 2022	Ram Kishore Arora Suspended Director of M/S Supertech Ltd. Vs. Union Bank of India & Anr.	Naushad Ahmed Khan
2.	I.A. No. 589 of 2023 in Review App. (AT) No. ___ of 2023 in Comp. App. (AT) (Ins) No. 168 of 2017	Balaji Enterprise Vs Gammon India Ltd.	Shradha Aggrawal

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By order
-sd/-
Assistant Registrar